

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) Information is being collected and will be laid on the Table of the House.

(c) Constant vigilance is being maintained by security agencies to unearth, detect and neutralise any attempt at espionage by any individual or organisation.

Legislation to Regulate Lotteries

744. SHRI KRISHNA SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether Government propose to introduce legislation to regulate lotteries run by Central and State Government agencies ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) There is no such proposal at present. No lottery is being run by the Central Government.

(b) Comprehensive guidelines for regulating the conduct and operations of lotteries had been issued to State Governments and Union Territories in June, 1984. These inter-alia, provide for ceiling on prizes, prices of tickets and certain checks regarding printing of tickets and holding of draws.

Statement Made by Pak Foreign Minister During Conference on Non-Proliferation

745. SHRI KRISHNA SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the statement reportedly made by Pakistan's Foreign Minister, while inaugurating a Conference on Non-Proliferation in South Asia in Islamabad on September 1, 1987, wherein he pleaded for equality and non-discrimination vis-a-vis India in the nuclear field on the basis of a regional non-proliferation agreement ;

(b) if so, the precise statement made by the Pak-Foreign Minister ; and

(c) Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) The statement found wide publicity in our Press of the 2nd September, In effect, the Pakistan Foreign Minister made a number of proposals of a bilateral and regional nature to tackle the dangers of the proliferation of nuclear weapons in South Asia.

(c) Government are of the view that there can be no bilateral or regional solution to the dangers of nuclear proliferation. This is a global issue which can only be tackled globally. Moreover, the statement goes ill with Pakistan's single-minded drive for a nuclear-weapons capability.

Construction of Dam on Subarnarekha in West Bengal

746. SHRI NARAYAN CHOUBEY : will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government have given clearance for the construction of a dam on Subarnarekha in Midnapur in West Bengal after consultations with agencies concerned ;

(b) if so, details thereof ; and

(c) if not, when the project will be given the final clearance ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise.

(c) The updated estimate costing Rs. 229.37 crores for irrigating over 1 lakh hectares has been received only in August, 1987. This also includes flood protection works for command area.

Supply of Missiles to Pakistan by USA

747. SHRI V. SOBHANADREESWARA RAO : Will the Minister of EXTERNAL AFFAIRS be pleased to state ;

(a) whether US Government has agreed to supply 200 air-to-air side winder missiles to Pakistan ;

(b) if so, the reaction of Government thereto ;

(c) whether Government have conveyed their concern to the Government of US and Pakistan ; and

(d) if so, their response thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Under supplies contracted in 1985-86, Pakistan is receiving some missiles, including Side-winder air-to-air missiles.

(b) India's security is kept constantly under review and necessary measures are taken towards this end.

(c) Yes, Sir.

(d) The US Government has stated that security assistance to Pakistan is in response to a perceived threat from Afghanistan and to Pakistan's defence modernisation needs and is not directed against India. Government do not share this assessment.

Unemployment and Under-Employment in Lakshadweep

748. SHRI P.M. SAYEED : Will the Minister of PLANNING be pleased to state :

(a) whether the Planning Commission has conducted a study regarding unemployment or under employment of educated and skilled/semi-skilled persons in Lakshadweep ; and

(b) if so, the targets fixed in this regard as well as the results achieved both in direct and indirect generation of employment opportunities during Sixth Plan and Seventh Plan period upto date ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM) : (a) No, Sir.

(b) Does not arise.

Release of Funds to Karnataka for Purchase of Computers for Police Force

750. SHRI V.S. KRISHNA IYER : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Karnataka Government has sought funds for buying modern computers for State police force ;

(b) if so, whether Union Government have released any funds ; and

(c) if not, the steps taken to release funds ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c) Under the Scheme of modernisation of State Police forces, the Government of India are providing financial assistance to the States for incurring expenditure under various items including computerisation of crime records. A two year plan has been drawn up for allocation of funds to the States for establishing a National computer network for the police. Under this scheme, Karnataka has been scheduled to purchase a modern computer at an estimated cost of Rs. 75 lakhs in 1987-88.

The funds to meet the cost of purchase of computer would be met, partly by Government of India under the Modernisation of State Police forces scheme after National Crime Records Bureau has decided on the type and configuration of the computer to be purchased in consultation with the Department of Electronics.

Annual Plan for 1988-89

751. SHRIMATI BASAVARAJESWARI : Will the Minister of PLANNING be pleased to state :

(a) whether the Planning Commission has discussed with the Union and State Governments the annual plan for 1988-89 ;

(b) if so, the States with whom the discussions have been held ;

(c) the demands of the various State Governments ; and

(d) the time by which the finalisation of the plans will be over ?